

The Lok Sabha re-assembled after Lunch at Thirty-five minutes past Fourteen of the Clock.

[MR DEPUTY-SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

MR. DEPUTY SPEAKER: Now, matters under rule 377. Shri Rasa Behari Behera.

(i) SCARCITY OF CEMENT IN ORISSA

*SHRI RASABEHARI BEHERA (Kalahandi): Mr. Deputy-Speaker, Sir, I would like to raise the following matter under rule 377. The construction work of a number of projects of Orissa have come to a standstill due to the severe scarcity of cement and they are not going to be completed by the end of March, 1982, i.e., their target dates of completion. The Government of India has allocated 12 lakh metric tonnes of cement for the State of Orissa annually. Accordingly, the Central Cement Control Board, New Delhi, should supply 3 lakh metric tonnes of cement to Orissa in every quarter whereas 81,000 metric tonnes have been supplied to that State so far. This is really very inadequate to meet the demand of the State for the construction of various on-going projects.

Bali Mela, Indravati and Bengali multi-purpose projects are under construction in Orissa at present. A number of Centrally sponsored industries and housing schemes are at the various stages of construction in that State. Apart from this, houses are going to be built in the flood affected areas and bridges are under construction on various national highways that pass through Orissa.

Therefore, it is desirable that Orissa should get its full share of cement as per the allotment made by the Centre. Unless cement is supplied as

per the requirement of the State, all the developmental programmes under implementation in Orissa will be retarded. This issue concerns the interest of the entire State.

In view of this, I demand that cement should be supplied to State of Orissa as per the Central allocation without any further delay.

(ii) LACK OF ADEQUATE FACILITIES FOR PILGRIMS TO VAISHNO DEVI SHRINE IN JAMMU AND KASHMIR.

SHRI BHEEKHABHAI (Banswara): Mr. Deputy-Speaker, Sir I would like to raise the following matter under rule 377.

Mata Vaishno Deviji's pilgrimage has assumed a countrywide importance. Foreigners also visit these shrines to offer their prayers to this goddess. Almost every year lakhs of people visit this shrine located in the State of J & K.

The devotees have to go all the way to the temple through a long foot journey on the mountain. It may be noted that the Government virtually do not provide any facility for these devotees.

While performing their foot journey, even the basic amenities like drinking water is not provided to the devotees. So much so that persons reaching the shrines have hardly any better place for their night halt which is essential in view of the long foot journey involved to reach the temple.

I shall, therefore, request the Minister for Tourism and Civil Aviation as well as the Department of Culture to look into the matter and arrange immediately the following basic amenities to lakhs of devotees who go to the shrine to offer their prayers.

*The original speech was delivered in Oriya.

1. On the way to shrines at least two or three inns, may be constructed which would cater for providing drinking water, tea, etc. as well as some food items.

2. Well-maintained tourists lodge may be constructed near the temple which would also provide necessary food items and blankets, etc., to devotees.

3. The temple should be maintained properly undertaking necessary repairs, etc.

4. Necessary police arrangements may be made to avoid any law and order problem on the way and around the shrines. y†

(iii) NON-AVAILABILITY OF KEROSENE OIL IN GORAKHPUR AND OTHER DISTRICTS IN EAST UTTAR PRADESH

श्री हरिकेश बहादुर (गोरखपुर) : माननीय उपाध्यक्ष महोदय, गोरखपुर तथा पूर्वी उत्तर प्रदेश के अन्य जिलों में मिट्टी के तेल के भीषण अभाव के कारण जनता त्रस्त हो गयी है। गत कई महीनों से अधिसंख्य लोगों को मिट्टी का तेल नहीं मिल पा रहा है जिसके कारण ग्रामीण क्षेत्रों में जनता के सामने घोर संकट उत्पन्न हो गया है। सरकार की लापरवाही, लोगों की कठिनाई को दिन-प्रति-दिन बढ़ा रही है। वितरण व्यवस्था के दूषित होने के कारण भ्रष्टाचार बढ़ता जा रहा है, फलस्वरूप जनता अभाव की चक्की में पिस रही है। ऐसी परिस्थिति में मैं भारत सरकार से मांग करता हूँ कि लोगों को मिट्टी का तेल उपलब्ध कराने के लिए शीघ्र कारगर एवं ठोस कदम उठाये जायें तथा वितरण व्यवस्था में व्याप्त भ्रष्टाचार को मिटाने के लिये कठोर कार्यवाही की जाये ताकि जनता को सरलता से मिट्टी का तेल उपलब्ध हो सके।

(iv) TRANSLATION IN VARIOUS LANGUAGES OF THE GREAT WORKS OF THE POET SHRI SUBRAMANIAM BHARATI.

श्री बी० डी० सिंह (फुलपुर) : उपाध्यक्ष महोदय, इस प्रयास की नितान्त आवश्यकता है, जिसके द्वारा देश की विभिन्न भाषाओं में जो श्रेष्ठ रचनायें हैं, उनका अन्य भाषाओं में अनुवाद हो और यह प्रयास सरकार की ओर से होना चाहिये। इतना ही नहीं, विश्व की महान रचनाओं, जो मानव मूल्यों एवं नैतिक चेतनाओं के आधार हैं, का देश की विभिन्न भाषाओं में अनुवाद होना चाहिये। मुंशी प्रेम चन्द की रचनायें रूस जैसे देश में बड़े चाव से पढ़ी जाती हैं। देश की अनेक श्रेष्ठ रचनाओं का विश्व की तमाम भाषाओं में अनुवाद किया गया है और लोग उनसे लाभान्वित हो रहे हैं।

श्री सुब्रह्मण्यम भारती, देश के एक महान कवि, देशभक्त एवं समाज सुधारक रहे हैं। वे 39 वर्ष की अल्पायु में ही 1921 में स्वर्गवासी हो गये थे। गत 11 दिसम्बर से उनका जन्म शताब्दी समारोह मनाया जा रहा है। श्री भारती का तमिल साहित्य में अग्रणी स्थान रहा है। उनका साहित्य, ज्ञान एवं अनुभूति के भंडार से समृद्ध है। उसमें जीवन-दर्शन और देशभक्ति की ज्वाला है। दो दशकों तक उनकी लेखनी देश के प्रति एक भावना, राष्ट्रीय परिस्थितियों जाति विहीनता, गरीबी उन्मूलन, श्रम के प्रति आदर आदि विषयों पर निरन्तर चलती रही, दक्षिण भारत में वे महिला मुक्ति के प्रथम प्रवर्तकों में से थे। वे ऊंच-नीच के विचारों को तिलजलि दे चुके थे। वे यथार्थवादी थे। वे आस्तिक होते हुए परम्परावादी एवं संकीर्ण विचारों से ऊपर उठे हुए थे। उन्होंने अपनी कविताओं में गुरु गोविन्द सिंह, महात्मा गांधी, लाला लाजपत राय